GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE LOK SABHA

UNSTARRED QUESTION NO.3423

TO BE ANSWERED ON THE 4TH AUGUST, 2017

GUIDELINES FOR UPLOADING PHOTOS ON SOCIAL MEDIA

3423. SHRI NANA PATOLE:

Will the Minister of DEFENCE j{kk ea=h be pleased to state:

- (a) whether the Government has issued guidelines for defence personnel for uploading photos of military activities / strikes on social media;
- (b) if so, the details thereof and the reasons behind issuing these guidelines;
- (c) the number of such cases noticed by the Government during the last one year; and
- (d) the action taken by the Government in this regard?

A N S W E R MINISTER OF STATE (DR. SUBHASH BHAMRE) IN THE MINISTRY OF DEFENCE रारायमं ी (डा. स्भाष भामरे)

- (a) Indian Army has promulgated the policy on use of Social Media by serving army personnel / organisations which list out the Do's and Don'ts, guidelines and content which are barred from being posted on Social Media platforms.
- (b) Guidelines have been issued primarily to ensure security of information and to avoid its manipulation / distortion.
- (c) & (d): Violation of above guidelines are investigated by the concerned units / formations.
